

[*Translation*]

**Construction of Sugar Mills in
Cooperative Sector**

145. SHRI CHHITUBHAI GAMIT: Will the Minister of FOOD be pleased to state:

(a) whether the construction work of licensed sugar mills in the cooperative sector in Gujarat has been dislocated due to the paucity of funds from the financial institutions;

(b) if so, the details thereof; and

(c) the action proposed to be taken for providing incentives and loan to these mills on easy terms?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (c). Arrangement of finances and the construction/establishment of a new factory is primarily the responsibility of the entrepreneur. However, keeping in view the recent increase in project cost, formulation of a new incentives scheme is under consideration of Government.

**Alleged Death due to Negligence of
Doctors**

146. SHRIMATI BHAVANA
CHIKHLIA:
SHRI RAJESH KUMAR:
SHRI PRABHU DAYAL
KATHERIA:
SHRIMATISHEELA GAUTAM:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government's attention has been drawn to the news item captioned 'Forty three heart patients die in RML Hospital due to negligence appearing in the Sunday Observer dated September 26, 1992;

(b) if so, whether the cause of their death has been investigated;

(c) if so, the details thereof;

(d) the action taken against doctors and others found guilty; and

(e) whether the Government propose to ensure that such incidents do not occur in future due to lack of proper medical assistance?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) to (e). This News item refers to death because of Percutaneous Balloon Mitral Valvotomy. No such death has occurred in Dr. RML Hospital due to this procedure for the last two and half years.

[*English*]

Ban on Capitation Fees

147. SHRI RAJESH KUMAR:
SHRIMATI BHAVNA
CHIKHLIA:
SHRIMATISHEELA GAUTAM:
SHRI MAHENDRA KUMAR
SINGH THAKUR:
DR. D. VENKATESWARA
RAO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are contemplating to introduce any Central Legislation to put an end to the capitation fees charged for the admission in various courses by the engineering and other technical colleges and to curb other malpractices in view of recent Supreme Court Judgement;